

**GOVERNMENT OF INDIA  
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
LOK SABHA**

UNSTARRED QUESTION NO:1005

ANSWERED ON:29.11.2012

BHEL AGREEMENT

Saroj Shri Tufani

**Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:**

- (a) whether the Bharat Heavy Electricals Ltd. (BHEL) has reached any agreement with the Government of Uttar Pradesh in respect of construction of Anpara D thermal power project situated in Sonbhadra district;
- (b) if so, the details thereof;
- (c) whether BHEL has also reached an agreement in respect of modernization and extension of Obra thermal power station;
- (d) if so, whether the work of construction and modernization in respect of Anpara D thermal project as well as Obra thermal power station has been completed;
- (e) if not, the reasons therefor; and
- (f) the time by which the same is likely to be completed?

**Answer**

MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL)

(a) & (b): Yes Madam, Bharat Heavy Electricals Ltd. (BHEL) is presently executing an order of Uttar Pradesh Rajya Vidyut Utpadan Nigam Ltd. (UPRVUNL) for 2x500 MW Unit # 6 & 7 of Anpara 'D' Thermal Power Station located in Sonbhadra district (Uttar Pradesh) valued at Rs. 3395 Crore with Zero date of 13-01-2008. The scope of work for BHEL includes design, engineering, manufacture, supply, erection and commissioning of Boiler Turbine Generator Package along with associated auxiliaries, some Balance of Plant and Civil Works, and excludes Switchyard, water system & Coal Handling Plant.

(c): Yes Madam, BHEL has also received the following orders of UPRVUNL for Renovation & Modernisation (R&M) of Obra Thermal Power Station (TPS) for :

(i) R&M and Uprating of 5x200 MW Unit # 9 to 13,

(ii) R&M of 2x100 MW Unit # 7 & 8.

(d): No Madam.

(e) & (f): Details are given at Annexure.